

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH : GULESTAN BUILDING
6, PRESCOT ROAD, MUMBAI - 400 001
ORIGINAL APPLICATION NO.1272/1993

WEDNESDAY, THIS THE 30TH DAY OF JUNE, 1999

SHRI JUSTICE S. VENKATARAMAN .. VICE CHAIRMAN
SHRI S.K. GHOSAL .. MEMBER (A)

S.M. Bhagawat,
Storekeeper,
Naval Armament Depot,
Trombay, Bombay - 400 088. .. Applicant

(By Advocate Shri Ramesh R.)

Vs.

1. Chief of Naval Staff,
Naval Headquarters,
Sena Bhavan, New Delhi.
2. General Manager,
Naval Armament Depot,
Shaheed Bhagat Singh Marg,
Gun Gate, Bombay - 400 023.
3. General Manager,
Naval Armament Depot,
Trombay, Bombay - 400 088. .. Respondents

(By Standing Counsel Shri V.S. Masurkar)

O R D E R

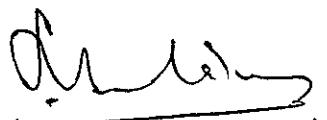
Justice S. Venkataraman, Vice Chairman :

It is conceded by both sides that the Respondents have taken disciplinary proceedings against the applicant for his refusal to accept the promotion and transfer and that a penalty of censure has also been imposed and that in view of this, the question of forcing the promotion would not arise and that this application has therefore become infructuous.

Submission

2. In view of this, this application is disposed of as having become infructuous. The period from the date from which the applicant was struck off from the roster of the applicant's office in Bombay till the date he was taken back shall be treated in accordance with relevant rules and an order ^{be} passed in that connection by the Competent authority.

(S.K.GHOSAL)
MEMBER(A)


(S. VENKATARAMAN)
VICE CHAIRMAN

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